

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 19/09/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shankar Divate,Adv.

For Respondent(s)

Mr. P.V. Yogeswaran,Adv.

Mr Suraj Singh, Adv.

Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Outcome of dasti service is to be filed before 8.11.2012, else list
before the Hon'ble Judge in Chambers for non-prosecution.

		(S.G.SHAH)	
		REGISTRAR	

hj